

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2080
ANSWERED ON:24.08.2012
POWER CONGESTION
Siricilla Shri Rajaiah

Will the Minister of POWER be pleased to state:

- (a) whether the power utilities prefer short-term contracts to ward off congestion; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) : Power utilities generally prefer long-term contracts to ensure certainty of access in transmission corridor. As per the regulations of Central Electricity Regulatory Commission (CERC), long-term access to transmission system is accorded higher priority over the medium term and short-term transactions. In the event of curtailment of power flow due to transmission constraints or grid security, short-term transactions are curtailed first, followed by medium term contracts and then long-term contracts.
- (b) : Relevant extracts of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations 2009 are at Annex.